



File No. 25/02/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 1st January 2024

ORDER

This is for the information of the stakeholders that with effect from 01.01.2024, the Advocates/Litigants must file their IAs of the following categories in the proper Section that pertains to the category.

- (i) **Resolution Plan** under Section 30 of IBC Code, 2016.
- (ii) **Liquidation** under Section 33 of IBC Code, 2016.
- (iii) **Dissolution** under Section 54 of IBC Code, 2016.

This is issued with the approval of Competent Authority.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.